GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

STARRED QUESTION NO:384 ANSWERED ON:06.09.2012 PRICING OF PATENTED DRUGS Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether an Inter-Ministerial Group assigned with the task of regulating the prices of patented drugs has suggested the use of a per capita income associated reference pricing method;

(b) if so, the facts and the justification thereof and the benefits likely to be accrued by introduction of this scheme;

(c) whether the above formula has not been able to find favour with the pharmaceutical industry;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENPENT CHARGER OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): No, Sir. No Inter-Ministerial Group has been assigned with the task of regulating the prices of Patented Drugs.

(b) to (e): In view of the reply to (a) above, does not arise.